

**DIVISION BENCH
COURT - I**

O-22

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/69(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Balraj Joshi**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st November, 2021, 10:30 A.M

Name of the Company	GLEN INDUSTRIES PRIVATE LIMITED Vs. HALDIRAM BHUJIWALA LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

Mr. Anil Kumar Dubey, CS] **For the applicant**

Mr. Sunil Kumar Singhania, Advocate] **For the Corporate Debtor**

Ms. Kalpana Singhania, Advocate]

ORDER

Ld. Authorised Representative for the applicant present. Ld. Counsel for the Corporate Debtor present.

Ld. Authorised Representative appearing for the Operational Creditor submits that the matter has been settled out of court. Recording the submission **CP (IB) 69 (KB) 2021 is dismissed as withdrawn.** File be consigned to the records.

**Balraj Joshi
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**

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